

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-67/2004/ 3313/A

From :- Smti Pronita Morang,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Rashmita Das,
District & Sessions Judge,
Tinsukia.

Dated Guwahati, ^{20/}22 May, 2025.

Sub:- **Station leave.**

Ref:- Your Letter No.DJT/2663/2025 dated 17.05.2025.

Madam,

With reference to the above, I am directed to inform you that you have been granted **station leave permission from the evening of 23.05.2025 till the morning of 26.05.2025**, as prayed for. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-67/2004/3314/A, dated , 22-05-2025

Copy to:

✓ The Project Manager, Gauhati High Court.

22.05.25

JT. REGISTRAR (VIGILANCE)

[Signature]